

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00054/2019

IN

ORIGINAL APPLICATION NO.170/00089/2017

DATED THIS THE 29<sup>TH</sup> DAY OF AUGUST, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Sripathy Upadya,  
S/o V. Narayana Upadya,  
Aged about 59 years,  
Working as Senior Section Engineer/OHE,  
Construction Wing,  
South Western Railway,  
Millers Road,  
Bangalore – 560 046  
(By Advocate Shri B.S. Venkatesh Kumar) ..... Petitioner

Vs.

1. Srhi A.K. Singh,  
General Manager,  
South Western Railway,  
Headquarters Office,

Gadag Road,  
Hubli – 580 020.

2. Shri Rajivan,  
Chief Personnel Officer,  
Personnel Branch,  
South Western Railway,  
Headquarters Office,  
Gadag Road,  
Hubli – 580 020.

3. Shri K.A. Swamy,  
Chief Administrative Officer,  
Personnel Branch,  
Construction,  
South Western Railway,  
Bangalore Cantonment,  
Millers Road,  
Bangalore – 560 046

4. Shri Aman Kathyal,  
Deputy Chief Engineer,  
General/Construction,  
South Western Railway,  
No. 18, Miller's Road,  
Bangalore – 560 046

....Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Writ Petition No. 56185/2018 is filed. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/0054/2019**

Annexure C1: Copy of the order dated 06.06.2018 in OA No. 89/2017

Annexure C2: Copy of the representation submitted by the applicant dated 10.07.2018

Annexure C3: Copy of the status report of the Hon'ble High Court of Karnataka in WP No. 56185/2018

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